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Date: 21/11/2025

(2024) 11 NCDRC CK 0079

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 998, 1023 Of 2020, 427, 428 Of 2021

IDBI Federal Life

Insurance Co. Ltd. & APPELLANT

Anr

Vs

Lakhha K. Panjabi RESPONDENT

Date of Decision: Nov. 21, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

• Insurance Act, 1938 - Section 45

• Evidence Act, 1872 - Section 101, 102, 103, 105,106

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Piyush Singhal, Varshal M. Pancholi

Final Decision: Dismissed

Judgement